

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2213
ANSWERED ON:05.12.2014
OPIUM FARMING
Shekhawat Shri Gajendra Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether the report of recent illegal farming of Opium in Rajasthan has come to the notice of Government;
- (b) if so, the details thereof and the action taken during each of the last three years and the current year till date; and
- (c) the action taken by the Government to identify the persons involved in illegal fanning of Opium and penalize them according to the Law?

Answer

THE FINANCE MINISTER (SHRI ARUN JAITLEY)

(a) & (b) No report on illicit Opium cultivation from Rajasthan has come to the notice of Government.

(c) Drug law enforcement agencies of both Central Government and State Government had launched a drive for identification and destruction of illicit poppy cultivation and 25 cases were registered against the persons involved in such illicit poppy cultivation during the crop year 2013-14. State wise details are as under:

State	Himachal Pradesh	Uttarakhand	Bengal	Odisha	West Bengal	Arunachal Pradesh	Manipur	Maharashtra
Case registered	14	01	01	02	02	04	01	